



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.07.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 18.07.2024 & 19.07.2024 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1064 of 2023 & I.A. No. 3675, 3676, 3677 of 2023, 1397 of 2024 (With Defects) (PH)	Chandrakant Khemka Vs. Santanu Bhattacharjee & Ors.	Aman Gupta	Ashish Choudhury
2.	Comp. App (AT) (Ins) No. 426 of 2020 & I.A. No. 1702 of 2023 (PH)	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11 Manoj Kumar
3.	Comp. App (AT) (Ins) No. 430 of 2020 (PH)	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
4.	Comp. App. (AT) (Ins) No. 432 of 2020 (PH)	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11

5.	Comp. App. (AT) (Ins) No. 438 of 2020 & I.A. No. 1440 of 2020 (PH)	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar- R11
6.	Comp. App. (AT) (Ins) No. 710 of 2020 (PH)	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Y. Suryanarayana-R1 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar- R11
7.	Comp. App. (AT) (Ins) No. 336 of 2020 (PH)	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek Gyanendra Kumar Pallavi Rao Y Suryanaryan-R1
8.	Comp. App. (AT) (Ins) No. 702 of 2020 (PH)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2 Meghna Rao Aadhar Nautiyal
9.	Comp App. (AT) No. 10 of 2023 & I.A. No. 260, 261, 807, 3015 of 2023 (PH)	Rakesh Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	P.S. Sudheer Nitesh Rana Harshit S Tolia Sitesh N Singh	Mahesh Agarwal Sukriti Bhatnagar-R1 Abhijeet SinhaR2,3&5 Nakul MohtaR-2,3&5 Rohan Talwar-R6
10.	Comp App. (AT) No. 11 of 2023 & I.A. No. 262, 263, 3013 of 2023 (PH)	Siddharth Bhandari Vs. Electrotherm (India) Ltd. & Ors. With	P.S. Sudheer Bharat Sood Sitesh N Singh	Mahesh Agarwal Nakul Mohta-R2,3&5 Sukriti Bhatnagar-R1 Rohan Talwar-R6
11.	Comp. App. (AT) No. 28 of 2023 & I.A. No. 650, 651, 3014 of 2023 (PH)	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	P.S. Sudheer Harshit S. Tolia	Mahesh Agarwal Nakul Mohta-R2,3&5 Mahesh Agarwal Rohan Talwar-R6

12.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	Rishi Singhal	Zoheb Hossain Ravi Prakash
13.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Ravi Prakash Aman Rewaria Ajtu Khandelwal
14.	Competition App. (AT) No. 26 of 2018 (PH)	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhhar Rao Balaji Subramanian Dinesh Kumar-R2 Davander Prasad, Dy. Director Law-CCI
15.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh & Anr. Vs. Ghaziabad Development Authority & Anr.	Dinesh Kumar	Vaibhav Gaggar (GDA), BalajiSubramanian (R-CCI) Shashank Singh
16.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 (PH)	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr. With	Abdullah Hussain	Shelly Bhasin Kunal Sharma Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi
17.	Competition App. (AT) No. 60 of 2022 & I.A. No. 4710, 4711 of 2022 (PH)	Sri Balaji Traders Vs. Competition Commission of India & Ors.	Sumit Garg	Harman Sandhu Akit Chaudhary-R1 Harman S Sandhu Nitika Dwivedi
18.	Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 (PH)	Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors.	Paras Mithal	Abhijeet Sinha-R1 Rishi Sood-R2

19.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	Kapil Payla	Manish Jain
20.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
21.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
22.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
23.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda- R5 Vajyant Paliwal-R3
24.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With	Dheeraj Nair	Kritika Nagpal-R1
25.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8